

NATIONAL COMPANY LAW TRIBUNAL
 राष्ट्रीयकंपनीविधिअधिकरण
 CUTTACK BENCH
 कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

CP (IB) No. 53/CTB/2020, IA (IB) No. 356/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
 2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Punjab National Bank -Vs- Visa Steel Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.
 Mr. Ajay Kumar Agarwal, IRP.

For Respondent (s)

Mr. Patita Paban Bishwal, Adv.

ORDER

IA (IB) No. 356/CB/2022:

Ld. Counsel Mr. Umesh Ch. Sahoo appears on behalf of the Applicant. Ld. Counsel Mr. P. P. Bishwal appears on behalf of the Suspended Board of Directors. It is represented that matter is pending before the Hon'ble High Court of Orissa in WP (C) No. 35205/2022, and stay continues Hence, list the matter on 28.02.2024.



**Kaushalendra Kumar Singh
 Member (Technical)**



**P. Mohan Raj
 Member (Judicial)**